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**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 31 of 2011

Dated: 13th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Narayanpur Power Company Private Ltd. Appellant (s)

Versus

Karnataka Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant (s): Mr. Sashi Shridhar
Mr. G. Joshi
Counsel for the Respondent(s): Mr. S. Sriranga
Mr. Venkat Subramaniam

ORDER

Heard the learned counsel for the parties, they are directed to file their respective written submissions on or before 5th January, 2012, after serving copy on the other side .

Post the matter 5th January, 2012 for reporting compliance.

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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